

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3201

ANSWERED ON:19.12.2008

JOBS UNDER NREGS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government has received complaints regarding failure in regard to providing jobs to card holders within the prescribed time under the National Rural Employment Guarantee Scheme(NREGS);

(b) if so, the number of complaints received during the current year, State-wise;

(c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a): Yes, Sir. The Ministry has received 21 complaints in this regard.

(b): State-wise number of complaints received during the current year is given in Annexure-I

(c): The concerned State Governments have been requested to take appropriate action in accordance with the provisions of the NREG Act.

Annexure-I as referred to in reply to part (b) of Lok Sabha unstarred Question No. 3201 due for reply on 19.12.2008

Sl.No. State No. of complaints received

1	Andhra Pradesh	1
2	Assam	1
3	Bihar	1
4	Haryana	1
5	Jharkhand	2
6	Madhya Pradesh	4
7	Maharashtra	2
8	Rajasthan	1
9	Uttar Pradesh	7
10	West Bengal	1